

1	2	3	4
EASTERN REGION			
Bihar			
1.	North Koel	2X12	1988-89
2.	Eastern Gandak Canal	2X5	1987-88 1988-89
Orissa			
1.	Rengali	2X50	Unit-1 Commissioned Unit-2 Rolled
2.	Rengali Extn.	2X50	Units 1 & 2 1989-90
3.	Upper Kolab	3X80	1986-87 1987-88
4.	Hirakud Extn. (7th Unit)	1X37.5	1987-88
West Bengal			
1.	Ramman St-II	4X12.5	1988-89 1989-90
2.	Teesta Fall	3X7.5	1989-90
D.V.C.			
1.	Panchet Hill	1X40	1987-88
NORTH-EASTERN REGION			
Assam			
1.	Lower Borpani (Karbi Langpi)	2X50	1988-89
2.	Dhansiri	5X3X1.33	1989-90
NEEPCCO			
1.	Kopili (Kopili PH)	2X50	1986-87

Hydro electric projects under construction in Gujarat

4240. SHRI RANJITSINGH GAEKWAD; Will the Minister of ENERGY be pleased to state :

(a) the number of hydro-electric projects under construction and their locations in Gujarat, with their installed capacities;

(b) whether the construction work of

these projects is going at a slow speed;

(c) if so, the reasons thereof; and

(d) when these projects are likely to be completed ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) to (d) The information about the sanctioned on-going hydro-electric projects in Gujarat scheduled for commissioning during the Seventh Plan is given in the attached statement.

Statement

Sanctioned on-going Hydro-electric Projects scheduled for commissioning during Seventh Plan in Gujarat.

Sl. No.	Name of Project, Capacity and Location	Commissioning Schedule		Broad present status	Reasons for delay
		Original	Now Anticipated		
1.	Ukai LBC Unit. 1&2 (2X2.5 MW) Surat Distt.	80-81	86-87	Excavation work on PH Bldg. completed. First stage concreting over. Second stage concreting started. Civil construction works of PH is in progress. Draft tube knee liner and cone for both units as well as speed ring erected.	Labour problems and delays in award of contracts.
2.	Kandana PSS Unit-1&2 (4X60 MW) Panchmahal Distt.	78-79	87-88	Excavation of divide walls, flood protection ion wall and PH completed. Masonry and concreting works for the same are in progress. Generating units are at site. EOT crane erected.	Geological problems organisational/management problems. Paucity of funds.

Setting up of Cottage Khadi Industries

4241. SHRI ANADI CHARAN DAS
Will the Minister of INDUSTRY be pleased to state :

(a) the names of items of cottage/khadi industries having financial requirement of five thousand rupees to twenty-five thousand rupees which can be set up/or raw material for which is provided by khadi and village Industries Commission as well as whose product is partly/fully purchased by it;

(b) the project profile of mustard oil at cottage/khadi industry level which can be started by a common man;

(c) the names and addresses of authorities in Delhi and Orissa with whom relevant correspondence is to be made by the public; and

(d) the names of cottage/khadi industries which can be assisted and started with the aid of Khadi and Village Industries Commission in Orissa ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) The Khadi & Village Industries Commission (KVIC) is charged with the responsibility of Khadi and 26 Village Industries included in the Schedule to the KVIC Act, 1956. (A statement indicating the schedule is enclosed). By and large individual units in each of the scheduled industries can be set up with funds ranging from Rs. 5,000 to Rs. 25,000 KVIC arranges for the supply of certain raw-materials such as Cotton, Cement, Steel, Wood and Cocoons etc. KVIC provides financial assistance for purchase of raw-materials. In some cases, KVIC purchases of